



# ৰাজপত্ৰ

# THE ASSAM GAZETTE

অসাধাৰণ

### **EXTRAORDINARY**

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

### PUBLISHED BY THE AUTHORITY

নং 34 দিশপুৰ, বৃহস্পতিবাৰ, 29 জানুৱাৰী, 2009, 9 মাঘ, 1930 (শক)
No. 34 Dispur, Thursday, 29th January, 2009, 9th Magha, 1930 (S.E.)

#### GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT:: LEGISLATIVE BRANCH

#### NOTIFICATION

The 28th January, 2009

No.LGL.32/2008/99.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

#### ASSAM ACT NO. I OF 2009

(Received the assent of the Governor on 27th January, 2009)

THE ASSAM APPROPRIATION (No. IV) ACT, 2009.

AN

ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 2008-2009.

Be it enacted by the Assam Legislative Assembly in the Sixtieth Year of the Republic of India as follows:-

#### Short title

1. This Act may be called the Assam Appropriation (No.IV) Act, 2009.

Withdrawal of Rs.1648,54,21,000 from and out of the Consolidated Fund of the State of Assam for the year, 2008-2009.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of One thousand Six hundred forty-eight crore fifty-four lakh twenty-one thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2008-2009 in respect of the services specified in column (2) of the Schedule.

#### Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty-first day of March, 2009.

		HE SCHEDUL e Sections 2 a		Char	
[1]	£27	[3] Sums not exceeding			
Grant No./ Appro- priation	•		Voted by the Assembly	Charged on the Consolidated Fund	Total
PARTO			Rs.	Rs.	Rs.
1	State Legislature	Revenue	22,35,000		22,35,00
	Head of State	Revenue		75,00,000	75,00,00
3	Administration of Justice	Revenue	3,61,40,000	2,65,20,000	6,26,60,00
4	Elections	Revenue	12,00,70,000	M beild	12,00,70,00
5	Sales Tax and other Taxes	Revenue	7,99,000	ha 34 Disper.	7,99,000
6	Land Revenue & Land Ceiling	Revenue	2,33,00,000		2,33,00,00
8	Excise and Prohibition	Revenue	9,31,000		9,31,000
9	Transport Services	Revenue	2,51,10,000	ALLENDA -	2,51,10,00
		Capital	3,05,10,000		3,05,10,00
	Public Service Commission	Revenue	UKS E	7,75,000	7,75,00
11	Secretariat & Attached Offices	Revenue	20,30,000	- Marketta (	20,30,00
12	District Administration	Revenue	1,02,57,000	- Million	1,02,57,00
14	Police	Revenue	45,76,48,000	37,76,000	46,14,24,00
15	Jails	Revenue	89,02,000	3,05,000	92,07,00
17	Administrative and Functional Buildings	Capital	5,72,73,000	YA ARIT	5,72,73,00
18	Fire Services	Revenue	23,33,000		23,33,00
19	Vigilance Commission & Others	Revenue	3,15,91,000	PO 00 M	3,15,91,00
20	Civil Defence and Home Guard	Revenue	9,80,00,000		9,80,00,00
22	Administrative Training	Revenue	8,26,000	ingornas ans imag	8,26,00
23	Pension and Other Retirement Benefits	Revenue	15,00,00,000		15,00,00,00
26	Education (Higher)	Revenue	14,64,37,000	by the Assau Lerisl	14,64,37,000
27	Art and Culture	Revenue	4,15,55,000		4,15,55,000
28	State Archives	Revenue	2,92,000	1 Inis Act	2,92,000
29	Medical & Public Health	Revenue	27,82,91,000	moville e	27,82,91,000
31	Urban Development (T&CP)	Revenue	1,00,00,000	to a later of	1,00,00,000
34	Urban Development (MAD)	Revenue	2,40,00,000	the age mother	2,40,00,000
holdin	2008-2009 in respect of the services spe	Capital	19,40,00,000	ad of twenty-one to	19,40,00,000
35	Information and Publicity	Revenue	3,79,56,000	2,64,000	3,82,20,000
36	Labour and Employment	Revenue	4,20,45,000		4,20,45,000
37	Food Storage, Warehousing and Civil	Revenue	1,09,36,000	sug per han	1,09,36,000
Lon	Supplies • Supplies	Capital	21,64,000	3, 1, 1, 2, 2, 1, 1, 2, 2, 1, 1, 1, 2, 2, 1, 1, 1, 2, 2, 1, 1, 1, 2, 2, 1, 1, 1, 2, 2, 1, 1, 1, 2, 2, 1, 1, 1, 2, 2, 2, 1, 1, 2, 2, 2, 2, 2, 2, 2, 2, 2, 2, 2, 2, 2,	21,64,000

MIS.		HE SCHEDU			A PROPERTY OF THE PERSON OF TH
	( Se	e Sections 2 a	and 3)		
[1]	£23	[3] Sums not exceeding			
Grant No./ Appro-		of the second se	Voted by the Assembly	Charged on the Consolidated Fund	Total
priation		A COLUMN TO THE REAL PROPERTY OF THE PARTY O	Rs.	Rs.	Rs.
38	Welfare of SC/ ST & OBC	Revenue	27,27,41,000		27,27,41,00
	and the second s	Revenue	300,00,00,000		300,00,00,00
A Augustin	Natural Calamities				256,45,84,00
	Social Services	Revenue	256,45,84,000	up not the	
43	Co-Operation	Revenue	1,15,00,000	po upi 199	1,15,00,00
45	Census, Survey and Statistics	Revenue	40,00,000		40,00,00
48	Agriculture	Revenue	40,90,74,000	1,54,000	40,92,28,00
49	Irrigation	Revenue	3,35,48,000		3,35,48,00
		Capital	128,49,51,000		128,49,51,00
52	Animal Husbandry	Revenue	2,30,00,000	NAME OF THE OWN	2,30,00,0
55	Forestry & Wildlife	Revenue	6,48,82,000		6,48,82,0
56	Rural Development (Panchayat)	Revenue	64,21,78,000	70,000	64,22,48,0
57	Rural Development	Revenue	17,22,67,000	CARLOS SERVICES	17,22,67,0
58	Industries	Capital	4,00,00,000	wa an un	4,00,00,0
59	Sericulture & Weaving	Revenue	19,72,00,000	eas for No.	19,72,00,0
62	Power (Electricity)	Capital	8,00,00,000	00 Mr 40	8,00,00,0
63	Water Resources	Revenue	to da da	3,31,000	3,31,0
		Capital	221,50,00,000	ch to fo	221,50,00,0
64	Roads and Bridges	Revenue	30,98,00,000	De 500 TO	30,98,00,0
Terior terror transmission of the Contract of	and the second s	Capital	19,46,08,000		19,46,08,00
71	Education (Elementary, Secondary etc)	Revenue	181,98,43,000	13,24,000	182,11,67,00
73	Urban Development (GDD)	Revenue	15,57,00,000		15,57,00,00
74	Sports and Youth Welfare	Revenue	9,30,000	,	9,30,00
76	Karbi Anglong Autonomous Council	Revenue	16,78,17,000		16,78,17,00
		Capital	30,75,00,000		30,75,00,00
77	N.C. Hill Autonomous Council	Revenue	25,49,52,000		25,49,52,00
78	Bodoland Territorial Council	Revenue	26,33,96,000		26,33,96,00
)	194	Capital	10,93,00,000	value dans	10,93,00,00
1 000	Total	Revenue	1192,90,96,000	4,10,19,000	1197,01,15,00
Capital			451,53,06,000		451,53,06,00
	GRAN	D TOTAL	1644,44,02,000	4,10,19,000	1648,54,21,00

## S. M. BUZAR BARUAH,

Joint Secretary to the Government of Assam, Legislative Department, Dispur. ২০০৮-২০০৯ চনৰ বিত্তীয় বছৰটোৰ সেৱাৰ বাবে অসম ৰাজ্যৰ একট্ৰীকৃত নিধিৰ পৰা নিৰ্দ্ধিউ পৰিমাণৰ অতিৰিক্ত টকা উলিওৱাৰ আৰু বিনিয়োজনৰ গ্ৰাধিকাৰ দিবৰ নিমিত্তে এখন বিধেয়ক ।

ভাৰত গণৰাজ্যৰ যাঠিতমৃ বৰ্ষত তলত উল্লেখ কৰা ধৰণে অসম বিধান সভাৰ দ্বাৰা অধিনিয়মিত কৰা হওক।

সংক্ষিপ্ত নাম

১। এই অধিনিয়মখনক অসম বিনিয়োজন ( নং -৪ ) অধিনিয়ম, ২০০৯ বুলি কোৱা হব ।

২০০৮-২০০৯ চনৰ বিপ্তীয় ৰছৰটোৰ বাবে অসম ৰাজ্যৰ একট্ৰাকৃত নিষিৰ পৰা ১৬৪৮,৫৪,২১,০০০ টকা উলিওৱাৰ বাবে। ২। ২০০৮-২০০৯ চনৰ বিত্তীয় বছৰটোৰ ভিতৰত অনুসূচীৰ (২) কলমত বিনির্দ্ধিত সেৱা সমূহৰ সম্পর্কত বিভিন্ন ব্যয় বহন কৰিবলৈ অসম ৰাজ্যৰ একত্রীকৃত নিধিৰ পৰা অনুসূচীৰ (৩) কলমত বিনির্দ্ধিত সর্ব্বমূঠ এহেজাৰ ছয়শ আঠচল্লিশ কোটি টোৱান লাখ একৈশ হাজাৰ টকা উলিয়াব ও বিনিয়োগ কৰিব পাৰিব।

বিনিয়োজন

৩। এই অধিনিয়মৰ দ্বাৰা অসম ৰাজ্যৰ একট্ৰীকৃত নিধিৰ পৰা উলিয়াবলৈ প্ৰাধিকাৰ দিয়া টকা ২০০৯ চনৰ ৩১ মাৰ্চত শেষ হৰুলগীয়া বছৰটোৰ সম্পৰ্কত অনুসূচীত দেখুওঁৱা সেৱাসমূহ আৰু উদ্দেশ্যাৱলীৰ বাবে বিনিয়োজন কৰা হব ।

**अनु**मुही धवा २ ७ ७ मुखेवा (0) (5) (2) সবেৰ্বাচ্চ টকাৰ পৰিমাণ मध्यवी नः/ সেৱা আৰু উদ্দেশ্যাৱলী বিখান সভাৰ একত্ৰীকৃত নিধিৰ বিনিয়োজন মুঠ দ্বাৰা গৃহীত ওপৰত ধাৰ্য্য টকা টকা ৰাজ্যিক বিখান সভা 22,00,000 ৰাজহ 22,00,000 90,00,000 ৰাজ্যিক মূৰববী ৰাজহ 96,00,000 ন্যায় প্রশাসন 000 **७,२७,७**0,000 2,00,20,000 ৰাজহ 0,03,80,000 \$2,00,90,000 8 নিবর্বাচন ৰাজহ \$2,00,90,000 বিক্ৰীকৰ আৰু অন্যান্য কৰ 9,88,000 ৰাজহ 9,88,000 ভূমি ৰাজহ আৰু ভূমি সীমিতকৰণ 2,00,00,000 ৰাজহ 2,00,00,000 আৱকাৰী ৰাজহ 5,00,000 3,00,000 পৰিবহন 2,63,50,000 ৰাজহ 2,63,30,000 0.06,50,000 মূলধ্ন 0,00,00,000

W. T.							
/ • 1	(2)	स्या २ ७ ७ सर	945 Regions de la constitución d	(৩)			
(5)	The second second	স্বেৰ্বাচ্চ টকাৰ পৰিমাণ					
মঞ্জুৰী নং/	সেৱা আৰু উদ্দেশ্যাৱলী	Secretary and the secretary secretary					
বিনিয়োজন			বিখান সভাৰ ধাৰা গৃহীত	একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	भूर्य		
			টকা	টকা	টকা		
ರವರಕ್ಕಾರ	লোক সেৱা আয়োগ	ৰাজহ	(CONTROL OF THE CONTROL OF THE CONTR	9,96,000	9,94,000		
>>	অসামৰিক সচিৱালয় আৰু সংশ্লিষ্ট কাৰ্য্যালয়	ৰাজহ	20,00,000		20,00,000		
32	জিলা প্রশাসন	ৰাজহ	\$,02,69,000		3,02,69,00		
58	আৰক্ষী	ৰাজহ	৪৫,৭৬,৪৮,০০০	७१,१७,०००	89,38,28,00		
36	কাৰাগাৰ	ৰাজহ	৳ঌ,०ঽ,०००	9,96,000	\$2,09,00		
39	প্রশাসনীয় আৰু কার্য্যালয় ভ্রন	মূলক	¢,92,90,000		৫,९२,९७,०००		
24	অগ্নি নিৰ্বাপক সেৱা	বাজহ	২৩,৩৩,০০০		20,00,000		
১৯	নিৰীক্ষণ আয়োগ আৰু অন্যান্য	ৰাজহ	0,28,83,000		0,36,35,000		
20	অ-সামৰিক সেৱা আৰু গৃহৰক্ষী বাহিনী	ৰাজহ	7,50,00,000		5,50,00,00		
22	প্রশাসনীয় প্রশিক্ষণ	ৰাজহ	४,२७,०००		8,28,000		
20	পেঞ্চন আৰু অন্যান্য অৱসৰকালীন সুবিধা	ৰাজহ	\$4,00,00,000		\$4,00,00,00		
20	শিক্ষা (উচ্চ)	ৰাজহ	\$8,98,99,000	77773	\$8,58,09,00		
২৭	কলা আৰু সাংস্কৃতি	ৰাজহ	8,54,44,000		8,34,44,00		
২৮	ৰাজ্যিক দপ্তৰখানা	ৰাজহ	2,52,000		2,52,00		
২৯	চিকিৎসা আৰু জনস্বাস্থ্য	ৰাজহ	२९,४२,৯১,०००		29,62,83,00		
95	নগৰ উন্নয়ন (চহৰ আৰু নগৰ)	ৰাজহ	3,00,00,000		5,00,00,00		
٠8	নগৰ উন্নয়ন (পৌৰ প্ৰশাসন)	ৰাজহ	2,80,00,000		2,80,00,00		
		মূলধন	\$5,80,00,000		\$5,80,00,00		
90	তথ্য আৰু প্ৰচাৰ	ৰাজহ	৩,৭৯,৫৬,০০০	2,58,000	0,82,20,00		
99	শুম আৰু নিয়োগ	ৰাজহ	8,20,80,000		8,20,84,00		
৩৭	খাদ্য সংগ্ৰহ, পণ্যাগাৰ আৰু অসামৰিক যোগা	ন ৰাজহ	\$,08,06,000		>,05,00,00		
		गृजका	23,88,000		23,98,00		
৩৮	অনুসূচীত জাতি, জনজাতি আৰু অন্যান্য	বাজহ	২৭,২৭,৪১,০০০		29,29,83,00		
	পিছপৰা শ্ৰেণীৰ কল্যাণ						
85	প্রাকৃতিক দুর্য্যোগ	ৰাজহ	900,00,00,000		900,00,00,00		
83	সামাজিক সেৱা	ৰাজহ	२৫৬,8৫,४৪,०००		269,86,88,00		
80	সমবায়	ৰাজহ	3,36,00,000		3,30,00,00		
84	লোক পিয়ল, জৰীপ আৰু পৰিসংখ্যা,	ৰাজহ	80,00,000		80,00,00		
86	कृषि	ৰাজহ	80,80,98,000	3,68,000	80,32,28,00		
88	জলসিঞ্চন	বাজহ	0,00,48,30,0		9,96,88,00		
		মূলখন	\$27,88,63,000		>28,88,63,00		
æ	পত্ত পালন	বাজহ	₹,७०,००,०००	And the second state of th	2,00,00,00		
aa	বন আৰু বন্যপ্ৰাণী	বাজহ	७,८৮,४२,०००	es delimin bus com-	७,8४,७२,०००		
69	গ্রাম্যাঞ্চল উন্নয়ন (পঞ্চায়ত)	ৰাজহ	\$8,23,98,000	90,000	७८,२२,८४,०००		



श्वन् प्रति श्वा २ ७ ७ मुख्या							
(5)			(৩) সৰ্বেৰ্বাচ্চ টকাৰ পৰিমাণ				
মঞ্জুৰী নং/ বিনিয়োজন	সেৱা আৰু উদ্দেশ	म्पाबनी सहस्र प्रात्नी स्टब्स्टिक्स	বিধান সভাৰ দ্বাৰা গৃহীত টকা	একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য টকা	মুঠ উকা		
<b>@9</b>	গ্রাম্যাঞ্চল	ৰাজহ	\$9,22,89,000		39,22,89,000		
eb	উদ্যোগ	মূলধন	8,00,00,000	s Tegris Law years	8,00,00,000		
৫৯	ৰেচম আৰু বয়ণ	ৰাজহ	\$5,92,00,000		\$5,92,00,000		
৬২	শক্তি	মূলধন	7,00,00,000		8,00,00,000		
৬৩	जम সম্পদ	ৰাজহ		9,95,000	<b>७,७১,०</b> ००		
0 - 0 G/	SP,0	মূলধন	223,60,00,000	- Personal Charles	223,60,00,000		
\$8	পথ আৰু দলং	ৰাজহ	७०,৯৮,००,०००	heri	90,58,00,000		
	54.5	মূলধন	\$5,85,05,000	THIS PART P	১৯,৪৬,০৮,০০০		
93	শিক্ষা (প্রাথমিক, মাধ্যমিক আদি)	ৰাজহ	363,56,80,000	30,28,000	১৮২,১১,৬৭,०००		
90	নগৰ উন্নয়ন (গুৱাহাটী উন্নয়ণ)	ৰাজহ	\$6,69,00,000	24	\$6,69,00,000		
98	ক্ৰীড়া আৰু যুৱ কল্যাণ	ৰাজহ	5,90,000	Milenine film	৯,৩০,০০০		
৭৬	কাৰ্বিআংলং স্বায়ত্ব শাসিত পৰিষদ	ৰাজহ	১৬,9৮,১9,000		<b>১৬,9</b> ৮,১9,000		
	\$4.8 - Land	মূলখন	00,90,00,000		७०,९৫,००,०००		
99	উত্তৰ-কাছাৰ স্বায়ত্ব শাসিত পৰিষদ	ৰাজহ	২৫,8৯,৫২,০০০	1 84	২৫,৪৯,৫২,০০০		
96	বডোলেগু শ্বায়ত্ব শাসিত পৰিষদ	ৰাজহ	২৬,৩৩,৯৬,০০০	B F	২৬,৩৩,৯৬,০০০		
90,00		মূলখন	30,80,00,000	(* <u>EB</u> ************************************	\$0,50,00,000		
VEV VE	L	ৰাজহ	>>>>,>>>	8,30,38,000	>>>9,0>,>@,000		
0.0,07.09.60		মূলধন	863,60,00,000		865,69,09,000		
2020		<b>गर्स्स्</b> यूर्य	388,88,02,000	8,30,38,000	3986,68,23,000		

এছ, এম, বুজৰবৰুৱা, যুটীয়া সচিব, অসম চৰকাৰ, বিধান বিভাগ।

GUWAHATI - Printed and published by the Dy. Director (P&S) Directorate of Ptg. and Sty., Assam Guwahati-21 (Ex-Gazette) No. 227-500+600-17-4-08.